

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 56

C.P. (IB)/569(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **21.11.2023**

NAME OF THE PARTIES: **VINSARI FRUITECH LIMITED V/s**
 RANGBEHARI PURSHOTTAMDAS
 BHOOT

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/569(MB)2023

- 1) None present for either side when the matter is called out.
- 2) Stand over to 12.12.2023, under the caption "either for Appearance or for passing dismissal order".

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare